

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 185/TT/2024

Subject : Petition for determination of transmission tariff from the actual COD to 31.3.2024 for Asset-1: 765 kV Spare (1-ph) Reactor unit at 765 kV Chilakaluripeta Sub-station and Asset-2: Scheme to bypass NGR to use Switchable line reactor as Bus reactor at 765 kV Chilakaluripeta Sub-station in the Southern Region.

Date of Hearing : **23.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited and 16 others

Parties Present : Shri G. Vijay, PGCIL

Record of Proceedings

The Petitioner's representative submitted that the present Petition had been filed for determination of the transmission tariff from the COD to 31.3.2024 for 2 Nos. Assets in the Southern Region. He further submitted that the Petitioner vide affidavit dated 6.12.2024 has filed the information sought vide RoP dated 18.11.2024. He added that no reply has been filed by the Respondents so far.

2. None was present on behalf of the Respondents despite notice
3. After hearing the Petitioner's representative, the Commission directed the Respondents to file, as last opportunity, their respective replies, if any, within a week with a copy to the Petitioner, who may file its rejoinder, if any, within a week, thereafter.
4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission
Sd/-
(T. D. Pant)
Joint Chief (Law)

